

HIGH COURT OF HIMACHAL PRADESH, SHIMLA- 171 001

No.HHC/GAZ/14-297/07-

Dated Shimla, the 22nd October, 2016.

NOTIFICATION

The Hon'ble High Court of Himachal Pradesh in exercise of the powers vested in it under Article 235 of the Constitution of India read with Rule 14 of the H.P. Judicial Service Rules, 2004 and all other powers enabling it in this behalf, has been pleased to order that Sh. S.C. Kainthla, a member of the H.P. Judicial Service in the cadre of District Judges/Additional District Judges, presently posted as District and Sessions Judge, Solan shall continue in service after attaining the age of 58 years.

The officer will now retire on attaining the age of 60 years.

BY ORDER

Endst. No. HHC/GAZ/14-297/07-
Copy forwarded to:-

27664-75
~~27664-75~~

REGISTRAR GENERAL
Dated: 22.10.2016.

26

1. The Deputy Registrar-cum-Special Private Secretary to Hon'ble the Chief Justice, High Court of H.P., Shimla.
2. The Principal Secretary (Home)/Principal Secretary (Personnel) to the Government of H.P., Shimla.
3. The Accountant General (Audit), H.P., Shimla.
4. The Accountant General (A&E), H.P., Shimla.
5. The District and Sessions Judges, Solan, H.P.
6. Sh. S.C. Kainthla, District and Sessions Judge, Solan, H.P.
7. All the Additional Registrars/Deputy Registrars, H.P. High Court, Shimla.
8. The Secretary/Private Secretary/P.A. to the Registrar General/Registrar (Vigilance)/ Registrar (Judicial) / Registrar (Rules)/Registrar (Administration)/Registrar (GAD)/ Registrar (Establishment)/ CPC of this Court.
9. The Assistant Registrar/Section Officer (Accounts) of this Registry.
10. Personal file of the above named officer.
11. The Section Officer (Computer) of this Registry for conversion of the same on the High Court website.
12. Guard file.


Additional Registrar (O&A).